

**GOVERNMENT OF INDIA  
MINES  
LOK SABHA**

UNSTARRED QUESTION NO:1826  
ANSWERED ON:09.03.2010  
COMPENSATION TO AFFECTED PEOPLE BY NALCO  
Pangi Shri Jayaram

**Will the Minister of MINES be pleased to state:**

- (a) the number of families displaced/affected on account of activities undertaken by National Aluminium Company Limited (NALCO) in Damanjodi District;
- (b) whether some of the displaced/affected families have not been given any compensations like employment, rehabilitation by the NALCO; and
- (c) if so, the details thereof and the reasons therefor?

**Answer**

THE MINISTER OF MINES AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI B. K. HANDIQUE)

(a): National Aluminium Company Limited (NALCO) has informed that total 600 families were displaced due to establishment of projects of NALCO at Damanjodi, District Koraput. They were identified jointly by the District administration and the Company.

(b) & (c): All the displaced/affected families have been paid due monetary compensation for the land and house so acquired by NALCO as per the rate fixed by the State Government at that point of time. As per initial commitment of the Company at the time of land acquisition, out of total 600 identified land displaced families, 598 families have been rehabilitated in two specifically constructed rehabilitation colonies at Damanjodi and balance two families preferred to stay at their native place. One nominee each from 596 land displaced families have been provided employment in the Company. In respect of the remaining 4 cases, NALCO has not been able to provide employment as on date due to constraints of non-finalisation of nomination by the District Administration.